

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF AUGUST, 2020

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.08.2020

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2020</i>
CIVIL	18458	120	59	18519
CRIMINAL	0	0	0	0
TOTAL	18458	120	59	18519